

Annexure - 7

Name of the corporate debtor: Findeal Investments Private Limited;

Date of commencement of CIRP: 04th December, 2025;List of creditors as on: 22nd April, 2026

List of operational creditors (Government dues)

Sr. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted on provisional basis	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
01.	Income Tax Officer (TDS)-1(2)(2), Mumbai	20/04/2026	10,81,900	10,81,900	Operational Creditor	--	--	No	--	--	--	--	--	--	--	--
	Total		10,81,900	10,81,900	--	--	--	--	--	--	--	--	--	--	--	--

(Amount in ₹)

* The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the operational creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.

